

Listed on : 11.04.2017
Registrar Court No. : 2
Item : 32

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 3300 OF 2016

State of Uttar Pradesh ...Petitioner(s)
VERSUS
Bhagwan Das ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 18th April, 201 when the Court was pleased to inter-alia pass the following order:

"... Issue notice."

There is sole Respondent in the instant matter.

Show Cause Notice was issued to the said Respondent by registered post A.D. on 3rd May, 2016.

Neither A.D. card nor unserved cover containing the notice has been received back from the sole Respondent, so far.

Service of Show Cause Notice is incomplete.

The matter above mentioned is listed before the Court of Registrar with this office report.

DATED this the 10th day of April, 2017.

COPY TO: ASSISTANT REGISTRAR

Mr. Rajiv Yadav, Advocate

C4/dk

ASSISTANT REGISTRAR